

Declaration of Assets and Liabilities

Year... 2020-21

I, Rajeev Ranjan III, son/daughter/wife of Sri Ramakant Bhagat,

aged 44 years, belonging to Assistant Bihar Vidhan Sabha

service and presently working as Bihar Vidhan Sabha, Patna

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Priyam Raj Yugamand

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	17,600/-	TANU BHARII 08,000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	17,601/- SBI SVM UBI Patna 5,000/-	28,000/- SBI MZC UBI Patna 3,000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	SP (MLV) 2,000/- X 12 = 24,000 Share - SBI - 50 HDFC - 50 BOB - 100	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC - 70,797/- LIC - 25,000/- P.O. RD 2000 X 12 = 24,000	LIC 9358/- 5357/- 4413/-	Nil	LIC 8518/-	Nil
(v)	Motor Vehicles (details of make, etc.)	Splender+ 10/2019	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-100gm value-4/lac	Gold-120gm Silver-200gm value-5/lac	Gold-20gm Silver-50gm value-1/lac	Gold-20gm Silver-50gm value-1/lac	Nil
(vii)	Other assets, such as values of claims / interests	TV, Freezer, w. Machine, Ac others	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Rajeev Ranjan III

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रजनी

श्री राजीव
रजनी
22-2-21

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22/02/21

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

TANU BHARTI

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	nil	nil	nil	nil	nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	nil	Neura Danapur, Patna. Khatana No-115 Plot No-221 Thana no-100 2011 Sq.ft. 5,000/- (APP)	nil	nil	nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	nil	Residential Thana no-35 Plot No-15(P) Khatana No-54 Danapur, Nizamat 17-55 Sq.ft. Value - 700/- 400/- (APP)	nil	nil	nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	nil	nil	nil	nil	nil
(v)	Others (such as interest in property)	nil	nil	nil	nil	nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15/12/2021
(a)	(i) Loans from Banks	Nil	SBI - 23,40,824/-
	(ii) Loans from financial institutions	Nil	AIC - 50,280/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - ADQPR5610 (2019-20)	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	1186/2	Nil

C. Personal Detail

✓ GPF/CPF/PRAN No. :- PTS/BLA-1279

Gender :- M (M/F)

Date of Birth :- 30121977 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- ASSISTANT, BIHAR VIDHAN SABHA, PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :- BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rajeev Ranjan

Name of Employee: Rajeev Ranjan

Designation: Assistant

Place: Patna

Date: 15.02.2021

Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rajeev Ranjan